## Central Administrative Tribunal Principal Bench

C.P. No. 450 of 2000 in ... C.P. No. 450 of 2000 in O.A. No. 460 of 1999



New Delhi, dated this the 13th December, 2000

HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A) HON'BLE DR. A. VEDAVALLI, MEMBER (J)

Shri Suresh Pandit, S/o Shri Yogeshwar Pandit, R/o 249, Krishi Kunj, I.A.R.I., Pusa, New Delhi-110012. (None appeared)

.. Petitioner

## Versus

- 1. Shri H.L. Meena,
  Administrative Officer (P-III),
  I.A.R.I., Pusa,
  New Delhi-110012.
- 2. Dr. Punjab Singh,
  Director,
  I.A.R.I., Pusa,
  New Delhi-110012. ... Respondents
  (None appeared)

## ORDER (Oral)

## MR. S.R. ADIGE, VC (A)

None appeared on behalf of applicant even on second call. Even on the last date also i.e. 4.12.2000 none appeared on behalf of applicant to press C.P. No. 450/2000 and it was observed that if none appeared for applicant on the next date it would be presumed that applicant was not interested in pressing the C.P. As none appeared on behalf of applicant even on the second call to press the C.P., the same is dismissed for default and non-prosecution.

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(Dr. A. Vedavalli) Member (J) (S.R. Adige) Vice Chairman (A)

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